

File No. 10/03/2021-NCLT NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003 Date: 21st March 2021

ORDER

There shall be Special Bench at Mumbai from 22.3.2021 to attend matters listed before Hon'ble Ms. Suchitra Kanuparthi, Member (Judicial) and Hon'ble Shri Rajesh Sharma, Member (Technical). Both members are in quarantine. The Special Bench shall comprise of:

Special Bench at NCLT, Mumbai- Court No. IV

- 1. Shri Venkata Subba Rao Hari, Member (Judicial)
- 2. Shri Chandra Bhan Singh, Member (Technical)

Hon'ble shri Venkata Subba Rao Hari, Member (Judicial) shall first take up the matters of their own Division bench and then attend the matters of Special bench.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in modification of Order of even number dated 23.2.2021 till further orders.

This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT

Copy to:-

- P.S. to Hon'ble President, National Company Law Tribunal, New Delhi. 1.
- Hon'ble Members, National Company Law Tribunal. 2.
- Secretary, National Company Law Tribunal, New Delhi. 3.
- Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/ 4. Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/ Kochi/Amravati/Indore.
- PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi. 5.
- NCLT web site/ Notice Board. 6.
- The Institute of Chartered Accountants of India, ITO, New Delhi. 7.
- The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New 8. Delhi - 110003.
- The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New 9. Delhi-110003
- Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057. 10.
- All Bar Councils. 11.